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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/197/2016
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1)	Indhumathy. P	Counsel for Respondents 3-6	 T. V. P. Sai Vihar
2)	Cibi Vishnu T. V. P. Sai Vihar	Counsel for R2	
3)	K. Ramasamy for K. S. Selvarathnam	Counsel for R1, R8 & R9	 K. S. Selvarathnam
4)	S. Aravindan	Counsel for Petitioner for R1, R8 & R9	
5)	Kannan P. T. for M/s. P. K. Rajagopal	Counsel for Respondent No. 7	

ORDER

Shri S Aravindan, counsel for petitioners present. Shri K Ramasamy, counsel for R1, R8 & R9. Ms P Indhumathy, counsel for R3 to R6 and Shri P T Kannan, counsel for R7 are present. Counsel for R1, R8 & R9 moved an application for deletion of R8 & R9 in the main CP, copies of which is served to the counsel for petitioner and counsel for other respondents for filing counters, if any, within a week's time by serving a copy to the counsel for R1, R8 & R9. The matter is posted for arguments in the application under reference. Put up on **18.11.2016 at 10.30. A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)